

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

REVIEW PETITION (C) NO(s). 607 OF 2005 IN S.L.P.(C) No.2955/2005

UNNAMED BABY GIRL (MINOR) REP.BY NEXT FRIEND

Y.M.RANI
s)

Petitioner(

VERSUS

Y. VEERAMMA & ORS.

Respondent(s)

Date: 31/03/2005 This Petition was listed in Chambers today.

CORAM :

HON'BLE MR. JUSTICE D.M. DHARMADHIKARI

HON'BLE MR. JUSTICE B.N. SRIKRISHNA

By Circulation

UPON perusing papers the Court made the following

O R D E R

The Review Petition is dismissed in terms of the signed order.

(Satish K. Yadav)

Court Master

(S.Thapar)

PS to Registrar

(Signed order is placed on the file)

IN THE SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

REVIEW PETITION (C) NO. 607 OF 2005

IN

SLP (C) No. 2955 OF 2005

UNNAMED BABY GIRL (MINOR) REP.BY

NEXT FRIEND Y.M.RANI
ONER(S)

.....PETITI

VERSUS

Y. VEERAMMA & ORS.
ONDENT(S)

.....RESP

O R D E R

We have carefully gone through the review petition and the connected records.

We do not find any merit therein. The review petition is, therefore, dismissed.

.....

..J.

(D.M.DHARMADHIKA

RI)

.....

.....J.

(B.N.SRIKRISHNA)

NEW DELHI;

MARCH 31, 2005.